

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following Peons/Dak Peons are directed to look after the Dak work of the following Courts of the Central District, Tis Hazari Courts, Delhi with immediate effect :

S. No.	Name & Emp. Code of the Official	Name of the Courts	Link Dak Peon
1.	Ms. Sunita EC: 10849	Dak Peon in the Courts of:- 1) Sh. Umed Singh, Ld. District Judge (Commercial Court)-05 2) Ms. Richa Parihar, Ld. ASJ (FTSC)(POSCO)-01 3) Sh. Jiten Mehra, Ld. ADJ-10 4) Ms. Neha Mittal, Ld. MM-04 5) Sh. Chatinder Singh, Ld. MM-07	Ms. Babita EC: 91218
2.	Ms. Babita EC: 91218	Dak Peon in the Courts of:- 1) Ms. Kaveri Baweja, Ld. District Judge (Commercial Court)-07 2) Sh. Anil Kumar Sisodia, Ld. District Judge (Commercial Court)-04 3) Sh. Raj Kumar, Ld. ASJ-05 4) Ms. Upasana Satija, Ld. JSCC-cum-ASCJ-cum-GJ 5) Sh. Apoorv Gupta, Ld. MM-02	Ms. Sunita EC: 10849
3.	Ms. Kamla Joshi EC: 11094	Dak Peon in the Courts of:- 1) Ms. Barkha Gupta, Ld. District Judge (Commercial Court)-06 2) Sh. Ram Lal Meena, Ld. Special Judge (Electricity)-02 3) Sh. Vikrant Vaid, Ld. Special Judge (Electricity Court)-01 4) Sh. Siddharth Malik, Ld. CMM 5) Sh. Vinod Kumar, Ld. MM-03	Ms. Sushma EC: 92001
4.	Ms. Sushma EC: 92001	Dak Peon in the Courts of:- 1) Sh. Joginder Prakash Nahar, Ld. ASJ (FTC)-01 2) Ms. Priya Janghu, Ld. MM (Virtual Traffic Court)-08 3) Sh. Mayank Aggarwal, Ld. MM-09 4) Ms. Devanshi Janmeja, Ld. MM, (Mahila Court)-04	Ms. Kamla Joshi EC: 11094
5.	Ms. Kamlesh Kumari EC: 19451643	Dak Peon in the Courts of:- 1) Sh. Rajesh Malik, Ld. ADJ-06 2) Sh. Sunil Kumar, Ld. Special Judge(NDPS)-01 3) Sh. Sachin Sood, Ld. ADJ-01 4) Ms. Pragati, Ld. ARC-01 5) Sh. Sahil Khurmi, Ld. Civil Judge-01	Aarti Rani W/o Sh. Mohan Dass (Newly Appointed)

*By*  
*19/9/23*

6.	Aarti Rani W/o Sh. Mohan Dass (Newly Appointed)	Dak Peon in the Courts of:- 1) Ms. Illa Rawat, Ld. District Judge (Commercial Court)-03 2) Sh. Deepak Garg, Ld. District Judge (Commercial Court)-09 3) Sh. Amit. Kumar, Ld. District Judge (Commercial Court)-08 4) Sh. Sanjeev Kumar-II, Ld. Special Judge(NDPS)-02 5) Ms. Reetika Jain, Ld. MM, Mahila Court-03	Ms. Kamlesh Kumari EC: 19451643
7.	Ms. Priti Yadav EC: 32599923	Dak Peon in the Courts of:- 1) Sh. Anuj Agarwal, Ld. ASJ(Spl. FTC)-02 2) Sh. Pawan Singh Rajawat, Ld. ASJ-02 3) Ms. Shilpi Jain, Ld. ASJ(FTSC)(POCSO)-02 4) Sh. Gaurav Sharma, Ld. MM-05 5) Sh. Dev Saroha, Ld. Civil Judge-06	Ms. Kavita Rani EC: 22500740
8.	Ms. Kavita Rani EC: 22500740	Dak Peon in the Courts of:- 1) Sh. Praveen Singh, Ld. ADJ-11 2) Sh. Alok Shukla, Ld. ADJ-07 3) Sh. Virender Kumar Kharta, Ld. ASJ (FTC)-02 4) Sh. Deepak Kumar-I, Ld. ACMM-01 5) Sh. Rahul Verma, Ld. Civil Judge-03	Ms. Priti Yadav EC: 32599923
9.	Tripti Jain D/o Sh. Shankar Lal (Newly Appointed)	Dak Peon in the Courts of:- 1) 2) Sh. Visvesh, Ld. MM (NI Act-06 2) Ms. Divya Gupta, Ld. MM (NI Act)-05 3) Ms. Bhujali, Ld. MM, NI Act-01 4) Ms. Katyayini Sharma Kandwal, Ld. MM (NI Act)-03 5) Ms. Neha Goel, Ld. MM (NI Act)-02 6) Sh. Arjun Kirar, Ld. MM (NI Act)-04	Ms. Deepa W/o Lt. Sh. Bhopal Ram Posted at Office Pool, Admin. Branch-III, Central, THC
10.	Ms. Deepa W/o Lt. Sh. Bhopal Ram Posted at Office Pool, Admin. Branch-III, Central, THC	Dak Peon in the Courts of:- 1) Ms. Tapasya Agarwal, Ld. MM (Virtual Traffic Court)-01 2) Ms. Sakshi Jaiswal, Ld. MM (Virtual Traffic Court)-05 3) Ms. Anuradha Sonker, Ld. MM (Virtual Traffic Court)-03 4) Sh. Charan Salwan, Ld. MM (Virtual Traffic Court)-06 5) Ms. Richika Tyagi, Ld. MM (Virtual Traffic Court)-04 6) Sh. Sunil Khatri, Ld. MM (Virtual Traffic Court)-02	Tripti Jain D/o Sh. Shankar Lal (Newly Appointed)
11.	Ms. Shalu Bala EC: 11063	Dak Peon in the Courts of:- 1) Ms. Vandana, Ld. ADJ-08 2) Sh. Sandeep Kumar Sharma, Ld. ADJ-02 3) Ms. Arjinder Kaur, Ld. MM-06 4) Ms. Tista Shah, Ld. MM (Virtual Traffic Court)-07 5) Dr. Ompal Shokeen, Ld. Civil Judge-05	Ms. Roshni EC: 13695150

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12.	Ms. Roshni EC: 13695150	Dak Peon in the Courts of:- 1) Dr. Kamini Lau, Ld. District Judge (Commercial Court)-02 2) Dr. Rakesh Kumar-II, Ld. ADJ-03 3) Sh. Sushil Anuj Tyagi, Ld. ASJ-04 4) Ms. Neetu Nagar, Ld. ARC-02 5) Sh. Chandra Bose, Ld. PO Special Court (NI Act)	Ms. Shalu Bala EC: 11063
13.	Ms. Geeta Rani EC: 91008	Dak Peon in the Courts of:- 1) Sh. Sanjeev Kumar Aggarwal, Ld. District Judge (Commercial Court)-01 2) Sh. Ajay Pandey, Ld. District Judge (Commercial Court)-10 3) Ms. Ravinder Bedi, Ld. District Judge (Commercial Court)-12 4) Sh. Sanjeev Kumar Singh, Ld. District Judge (Commercial Court)-13 5) Ms. Ritu Singh, Ld. ASJ (FTSC)(RC)	Ms. Vandana EC: 42879006
14.	Ms. Vandana EC: 42879006	Dak Peon in the Courts of:- 1) Sh. Muneesh Garg, Ld. ASJ-01(POCSO) 2) Sh. Pranav Joshi, Ld. CCJ -cum- ARC 3) Sh. Umang Joshi, Ld. Civil Judge-04 4) Ms. Divyshree Raina, Ld. MM, Mahila Court-02 5) Ms. Shipra Dhankar, Ld. MM-01	Ms. Geeta Rani EC: 91008
15.	Ms. Minakshi EC: 94736829	Dak Peon in the Courts of:- 1) Sh. Vidya Prakash, Ld. ADJ-09 2) Sh. Neeraj Sharma, Ld. ADJ-04 3) Sh. Anurag Thakur, Ld. ACMM(Special Acts) 4) Sh. Vivek Beniwal, Ld. ACJ-cum-CCJ-cum-ARC 5) Ms. Payal Singal, Ld. Civil Judge-08	Ms. Ambika Chadha EC: 11148
16.	Ms. Ambika Chadha EC: 11148	Dak Peon in the Courts of:- 1) Sh. Abhishek Srivastava, Ld. ADJ-05 2) Sh. Anuj Kumar Singh, Ld. ACMM-02 3) Sh. Kartik Taparia, Ld. Civil Judge-02 4) Ms. Neha Kheria, Ld. MM (Mahila Court)-01 5) Ms. Meena Chauhan, Ld. MM-08	Ms. Minakshi EC: 94736829
17.	Ms. Kirti EC: 74666651	Dak Peon in the Courts of:- 1) Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-11 2) Sh. Rajesh Kumar, Ld. ASJ (SC-POCSO) 3) Sh. Abhishek Goyal, Ld. ASJ-03 4) Ms. Priyanka Bhagat, Ld. ASJ (SC-RC) 5) Ms. Bharti Garg, Ld. Civil Judge-07	Ms. Geetanjali EC: 75766188 Posted at Office Pool, Admin. Branch-III, Central, THC

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18.	Ms. Geetanjali EC: 75766188 Posted at Office Pool, Admin. Branch-III, Central, THC	Dak Peon in the Courts of:- 1) Sh. Ashutosh Kumar, Ld. PO, MACT- 01 2) Sh. Pankaj Sharma, Ld. PO MACT-02 3) Ms. Deepika Goyal Shokeen, Ld. MM (NI ACT)- 01(Digital Court) 4) Ms. Manya, Ld. MM (NI Act)-02 (Digital Court 5) Sh. Raj Kumar Singh, Ld. MM (NI Act)-03 (Digital Court)	Ms. Kirti EC: 74666651
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Note:-

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. In case Regular Dak Peon happens to be on leave, she will intimate to the Link Dak Peon and Dak work of the concerned Courts will be look after by her Link Dak Peon mentioned against her name, failing which strict disciplinary action will be taken against the said Link Dak Peon.
3. All the above mentioned officials are hereby directed to mark their attendance in the senior most Court assigned to them.

*Baeebho Puh*  
19/9/23

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)(Officiating)  
DELHI

No. 70025-285 /ADMIN-III/Central/F.1(3)/P&T/2023

Dated, Delhi the **19 SEP 2023**

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, (HQs), THC, Delhi.
2. The Officers Concerned.
3. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, Delhi.
4. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch, Central, Delhi.
6. The Officials concerned.
7. Ahlmad/Reader concerned of all the above mentioned Courts.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

*Papoor*  
19/09/23

Administrative Officer (J), Admin. Branch-III  
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI